

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 721 OF 2017

DFR NO. 737 OF 2017

OP NO. 01 OF 2017 & IA NO. 235 OF 2017 & IA NO. 236 OF 2017

OP NO. 02 OF 2017 & IA NO. 241 OF 2017 & IA NO. 242 OF 2017

Dated: 30th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

DFR NO. 721 OF 2017

In the matter of :

BSES Rajdhani Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

DFR NO. 737 OF 2017

In the matter of :

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

...Respondent(s)

OP NO. 01 OF 2017 & IA NO. 235 OF 2017 & IA NO. 236 OF 2017

In the matter of :

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Buddy A.Ranganadhan

Mr. Hasan Murtaza

Ms. Malvika Prasad

OP NO. 02 OF 2017 & IA NO. 241 OF 2017 & IA NO. 242 OF 2017**In the matter of :****BSES Rajdhani Power Ltd.****...Appellant(s)****Vs.****Delhi Electricity Regulatory Commission & Ors.****...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Buddy A.Ranganadhan

Mr. Hasan Murtaza

Ms. Malvika Prasad

ORDER

Issue notice to the Respondents returnable on 10.04.2017. Dasti, in addition, is permitted. The question whether the proper remedy is appeal and/or original petition is left open.

List these matters on **10.04.2017 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member

ts/kt

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson